

Company: Sol Infotech Pvt. Ltd.

Website: www.courtkutchehry.com

Printed For:

Date: 16/12/2025

(2020) 06 NCDRC CK 0034

National Consumer Disputes Redressal Commission

Case No: Consumer Case No. 2447 Of 2019

Chanchali Narendra APPELLANT

۷s

Continental Hospitals & 4 Ors. RESPONDENT

Date of Decision: June 18, 2020

Hon'ble Judges: Anup K Thakur, Presiding Member; Dr. S.M. Kantikar, Member

Bench: Single Bench

Advocate: Akshat Chaitanya

Final Decision: Dismissed

Judgement